

DIVISION BENCH
COURT - II

O-223

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/172(KB)2022
IA(COMPANIES.ACT)/82(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09TH JULY 2024

IN THE MATTER OF	SATINDER MOHAN UPPAL VS FORTUNE CEMENT PRIVATE LIMITED
UNDER SECTION	SEC. 241(1) SEC. 242(4) SEC. 244(1) APPLICATION UNDER ANY OTHER PROVISIONS

Appearance (via video conferencing/physically)

Mr. Arindam Paul, Adv.] For the Petitioners

Mr. S. Abedin, Adv.]

Ms. Madhuri Pandey, PCS] For the Petitioner in IA(COMPANIES.ACT)/82(KB)2022

Ms. Madhuri Pandey, PCS] For the Respondent Nos. 1, 6 & 7 in CP/172(KB)2022

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter for further consideration on **06.09.2024**.

(Anamitra Pal)
Court Officer

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